

1994-95, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Board. [Placed in Library. See No. LT-8996/96]

II. (a) Annual Report and Accounts of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 1994-95, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-8997/97]

I. Report and Accounts (1994-95) of the North Eastern Regional Agricultural Marketing Corporation Ltd., Guwahati, Assam and related papers.

II. Report and Accounts (1994-95) of the Modern Food Industries Ltd., New Delhi and related papers.

III. Notification of the Ministry of Food Processing Industries.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO): Madam I lay on the Table—

A copy each (in English and Hindi) of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956:—

I (a) Thirteenth Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation, Limited, Guwahati, Assam, for the year 1994-95, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corpora-

tion. [Placed in Library. See No. LT-8686/95]

II. (a) Thirtieth Annual Report and Accounts of the Modern Food Industries, (India) Limited, New Delhi, for the year 1994-95, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-8460/95]

III. A copy (in English and Hindi) of the Ministry of Food Processing Industries, Notification G.S.R. No. 684(E), dated the 18th October, 1995, publishing the Rice Milling Industry (Regulation and Licensing), Amendment Rules, 1995, under sub-section (4) of Section 22 of the Rice Milling Industry (Regulation) Act, 1958. [Placed in Library. See No. LT-8687/95]

#### INTERIM BUDGET (RAILWAYS) 1996-97

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALAMADI): Madam I lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 1996-97 in respect of Railways.

#### SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 1995-96

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALAMADI): I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (Railways) for the year 1995-96.